NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. IA 2651/2021 IN C.P. (IB)/02(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **IA 2651/2021 Mr. Abhijit Guhathakurta**
V/s
Vishvajeet R Sambhus
IN THE MATTER OF
State Bank of India
V/s
Videocon Industries Ltd

Section: 19(2) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2651 of 2021:- Counsel, Shantanu Tyagi appeared for the Applicant through VC. It has been pointed out that documents by way of additional affidavits have been e-filed. Heard, Counsel for the Applicant for a considerable time. List this on **05.07.2024** for filing written submission.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT